

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS
LOK SABHA

UNSTARRED QUESTION NO. 4280 TO BE ANSWERED ON: 20.12.2024

Supply of Urea and DAP in A & N Islands

4280: SHRI BISHNU PADA RAY:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the details of individuals in A & N Administration responsible for ban on import of neem coated urea and DAP along with a copy of the orders or policy decision in this regard;
- (b) whether any alternate mechanism was introduced to ensure that production of crop does not fall drastically, if so, the details thereof;
- (c) the steps that have been taken to prevent black market sale of fertilizers at exorbitant prices to farmers; and
- (d) the steps taken/proposed to be taken by the Union Government to fix responsibility on those who brought the situation to this impasse in the island territory?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS
(SMT. ANUPRIYA PATEL)

(a): Andaman & Nicobar Administration has informed that vide Notification No. DA/PKVY/18-1/LAC/2020-21/167 dated 21/01/2021, a uniform ban has been imposed on the sale/use/entry/storage of all agro-chemicals for agricultural practices in Car Nicobar and Nancowrie group of islands (Kamorta, Katchal, Teressa, Nancowrie & Chowra) with a broad vision to declare the above islands as agro chemical free zone in order to ensure organic agricultural practices in Car Nicobar and Nancowrie group of Islands. The copy of notification is at **Annexure**.

(b): As a substitute of chemical fertilizers or pesticides, the Andaman & Nicobar Administration has procured Bio-pesticides, Bio-fertilizer, seeds and other agricultural inputs. During the current Financial Year, 903 kgs of bio-fertilizers, 1619 kgs Bio-Pesticide and 65 MT of Rock Phosphate has been procured and allotted for sale to the farmers. Further, for promotion of organic farming, from 2015-16 to 2024-25, 135 training programmes, 485 demonstrations and 1936 campaigns for promotion of organic farming have been conducted through extension functionaries.

(c) & (d): The Andaman & Nicobar Administration has informed that no complaint of black marketing has been reported in the islands. Further, the State Governments/UT administrations are empowered to take action against persons involve in violation of any of the provision of Fertiliser Control Order, 1985.

Annexure referred to in reply to part (a) of Lok Sabha unstarred question No. 4280 for answering on 20.12.2024

अण्डमान तथा
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निकोबार राजपत्र
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ANDAMAN AND NICOBAR ADMINISTRATION
DIRECTORATE OF AGRICULTURE
PORT BLAIR

NOTIFICATION

Port Blair, dated the 21st January, 2021.

No. 13/2021/F. No. DA/PKVY/18-1/LAC/2020-21/167.— The Hon'ble Lt. Governor, Union Territory of Andaman and Nicobar Islands is pleased to impose a uniform ban on sale / use / entry / storage of all agro-chemicals for Agricultural Practices in Car Nicobar and Nancowrie group of Islands (Kamorta, Katchal, Teresa, Nancowrie & Chowra) with immediate effect with a broad vision to declare the above Islands as agro-chemical free zone in order to ensure that Agricultural Practices of Car Nicobar and Nancowrie group of Islands are organic. All the stakeholders, farmers and agriculture units should use only organic inputs which includes on-farm / off-farm organic inputs for agricultural practices in the above Islands.

This issue with the approval of Hon'ble Lt. Governor, Union Territory of Andaman and Nicobar Islands vides Sl. No. 04 dated 13/01/2021.

Sd./-
Director of Agriculture
A & N Administration
